

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **16.09.2026** (WEDNESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note:**

- No Mention will be permitted without prior consent of the other side.**
- To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

| S.No | Case No.                                                                                                                                               | Name of the Parties                                                                                                                 | Counsel for Appellants                     | Counsel for Respondents |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|-------------------------|
| 1.   | Comp App (AT) (CH)<br>(Ins) No. 480/2026<br>For Condone Delay<br>IA No. 1355/2026<br>For Stay<br>IA No. 1356/2026                                      | D Aravind Prabhu<br>Vs<br>Tata Capital Ltd & Anr.                                                                                   | Mr. CH Vinay Datha                         |                         |
| 2.   | Comp App (AT) (CH)<br>(Ins) No. 481/2026<br>For Stay<br>IA No. 1357/2026<br>For Condone Delay<br>IA No. 1358/2026                                      | A Induja<br>Vs<br>Tata Capital Ltd & Anr.                                                                                           | Mr. CH Vinay Datha                         |                         |
| 3.   | Comp App (AT) (CH)<br>(Ins) No. 494/2026<br>For Condone Delay<br>IA No. 1394/2026<br>For Exemption<br>IA No. 1395/2026<br>For Stay<br>IA No. 1396/2026 | Vidyasagar Parchuri<br>Vs<br>Dantu Indu Shekhar &<br>Anr.                                                                           | Mr. Paras Mithal                           |                         |
| 4.   | Comp App (AT) (CH)<br>81/2026<br>For Stay<br>IA No. 1099/2026                                                                                          | N. Lakshmanan &<br>3 Ors.<br>Vs<br>N Palaniappan & 4 Ors.                                                                           | Ms. Hema Srinivasan<br>Ms. S Manjulaa Devi |                         |
| 5.   | Comp App (AT) (CH)<br>(Ins) No. 298/2026<br>For Stay<br>IA No. 846/2026                                                                                | Devendiran Kuppan,<br>Suspended Director of<br>Nico Allen<br>Infrastructure Pvt Ltd<br>Vs<br>Sany Heavy Industries<br>India Pvt Ltd | Mr. Rohan Rajasekaran                      |                         |

|    |                                                                                                                                                                               |                                                                                                                             |                                                     |  |
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| 6. | Comp App (AT) (CH)<br>(Ins) No. 438/2026<br>For Stay<br>IA No. 1240/2026<br>For Exemption<br>IA No. 1241/2026                                                                 | Radha Assets LLP<br>Vs<br>MCM Pacific Pte Ltd &<br>Anr.                                                                     | Mr. Puneet Yadav                                    |  |
| 7. | Comp App (AT) (CH)<br>(Ins) No. 368/2026<br>For Stay<br>IA No. 1047/2026<br>For Direction<br>IA No. 1136/2026<br>To implead<br>IA No. 1277/2026<br><br><b>(Interim Order)</b> | Vasudevan<br>Sathyamoorthy,<br>Suspended Director &<br>Anr.<br>Vs<br>Ozone Urbana Infra<br>Developers Pvt Ltd &<br>185 Ors. | Ms. Gayatri Virmani<br>Mr. Pranav<br>Gopalakrishnan |  |

#### For Orders

| S.No | Case No.                                                                                                               | Name of the Parties                                                                                                                                                                                             | Counsel for Appellants                      | Counsel for Respondents                 |
|------|------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-----------------------------------------|
| 8.   | IA No. 914/2021<br>(For Substitution)<br>in<br>TA (AT) No. 44/2022<br>(Comp App (AT) No.<br>324/2019)                  | Synthite Industries Pvt<br>Ltd<br>Vs<br>3A Capital Services Ltd<br>& 7 Ors.                                                                                                                                     | Mr. CV Shailendran<br>Mr. Jerin Asher Sojan | Mr. Akash Singh- R1                     |
| 9.   | IA No. 1365/2026<br>(To Implead)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 248/2026<br><br><b>(With Defects)</b>        | AKG Sekar -<br>Operational Creditor<br>(Ex-Employee of Arjun<br>Chemicals Pvt Ltd)<br>Employee Rep of SCC –<br>Liquidation<br>proceedings<br>Vs<br>S Kannan, Liquidator,<br>Arjun Chemicals Pvt<br>Ltd & 2 Ors. | Ms. D Chamundeswari                         | Mr. ML Ganesh R2<br>Mr. Santosh Ukku R3 |
| 10.  | Comp App (AT) (CH)<br>(Ins) No. 452/2026<br>For Stay<br>IA No. 1279/2026<br>For Exemption<br>IA No.1280 &<br>1281/2026 | G Babuji<br>Suspended Director of<br>Meenakshi Steels Pvt<br>Ltd<br>Vs<br>Stride Steels Pvt Ltd &<br>Anr.                                                                                                       | Mr. Arjun Suresh                            |                                         |

#### Admission - Notice Ordered

| S.No | Case No.                                                          | Name of the Parties                                                                                                                                           | Counsel for Appellants | Counsel for Respondents |
|------|-------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|-------------------------|
| 11.  | Comp App (AT) (CH)<br>No.140/2025<br>For Stay<br>IA No. 1547/2025 | Lightzip Technologies<br>Pvt Ltd & 3 Ors.<br>Vs<br>Kasinathan<br>Premkumar<br>Shareholder & Director<br>of Kalladiyenthal<br>Lightzip Technologies<br>Pvt Ltd | Mr. B Arvind Srevatsa  |                         |

|     |                                                                          |                                                                                                                                |                   |  |
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| 12. | Comp App (AT) (CH)<br>(Ins) No. 615/2025<br>For Stay<br>IA No. 1712/2025 | Southern Power<br>Distribution Company<br>of Telangana Limited<br>(TSSPDCL)<br>Vs<br>G. Murali, RP of BT<br>Industries Pvt Ltd | Mr. Adithya Reddy |  |
|-----|--------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------|-------------------|--|

### For Hearing (Part Heard)

| S.No | Case No.                                                                                                                                                                                            | Name of the Parties                                                                                                                                            | Counsel for Appellants    | Counsel for Respondents                                                                                |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|--------------------------------------------------------------------------------------------------------|
| 13.  | Comp App (AT) (CH)<br>(Ins) No. 322/2023<br>For Stay<br>IA No. 983/2023<br>For Direction<br>IA No. 990/2023, 1138<br>& 1140/2024<br>Interim Injunction<br>IA No. 1137/2024<br><br><b>Part Heard</b> | Shuchi Jain,<br>Suspended Director of<br>Capricorn Food<br>Products India Ltd.<br>Vs<br>J Karthiga, RP of<br>Capricorn Food<br>Products India Ltd. &<br>13 Ors | Mr. Bhagavath<br>Krishnan | Mr. T Ravichandran R1<br>Mr. Krishna Sumanth<br>R2<br>Mr. ML Ganesh- R5<br>Mr. Ravi Rajagopalan<br>R14 |

### Old Cases

(Requests for adjournment will not be entertained)

| S.No. | Case No.                                                                                                                                       | Name of the Parties                                                                                                   | Counsel for Appellants       | Counsel for Respondents                                                           |
|-------|------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------|------------------------------|-----------------------------------------------------------------------------------|
| 14.   | TA (AT) No. 48/2021<br>(Comp App (AT) No.<br>192/2019)<br>For Stay<br>IA No. 986/2022                                                          | Shrikanth Stocks and<br>Securities Pvt Ltd<br>& 11 Ors<br>Vs<br>Hyderabad Securities<br>& Enterprises Ltd & 17<br>Ors | Mr. Avinash Krishnan<br>Ravi | Mr. Rohan Aloor- R1<br>Mr. TK Bhaskar<br>R2-R13<br>Mr. Y Suryanarayana<br>R14-R17 |
| 15.   | TA (AT) No. 235/2021<br>(Comp App (AT) (Ins)<br>No. 423/2020)                                                                                  | VK Shetty<br>Vs<br>Kavitha Surana                                                                                     | Mr. K Gaurav Kumar           | Mr. Bathri Narayan                                                                |
| 16.   | Comp App (AT) (CH)<br>(Ins) No. 235/2021<br>For Directions<br>IA No. 495 & 496/2021                                                            | Sawraj Kumar<br>Vs<br>Expat Projects and<br>Development Pvt Ltd                                                       | Mr. S Kaushik<br>Ramaswamy   | Uday Shankar<br>Associates                                                        |
| 17.   | Comp App (AT) (CH)<br>No. 51/2022<br>For Stay<br>IA No. 578/2022<br>For Direction<br>IA No. 934/2023<br>For Urgent Hearing<br>IA No. 1436/2025 | Uma Packaging & Anr.<br>Vs<br>Tirumalaturupati<br>Constructions India<br>Pvt Ltd & 8 Ors.                             | Mr. Y Suryanarayana          | Mr. K Manivannan R2                                                               |

|     |                                                                                                                                                       |                                                                                              |                   |                       |
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| 18. | Comp App (AT) (CH)<br>(Ins) No. 50/2023<br>For Stay<br>IA No.173/2023<br>For Urgent Hearing<br>IA No. 1153/2023,<br>641/2024, 1449/2025<br>& 591/2026 | Krishna Mohan<br>Gollamudi, Liquidator<br>for Priyadarsini Ltd.<br>Vs<br>V. Amar Chand & Anr | Mr. M Ramu        | Mr. Sharad Sanghi R1  |
| 19. | Comp App (AT) (CH)<br>(Ins) No. 347/2023<br>For Exemption<br>IA No. 1059 &<br>1060/2023<br>For Stay<br>IA No. 1056/2023                               | Howden Axial Fans AB<br>Vs<br>BGR Boilers Pvt Ltd                                            | Mr. Ajay Bhargava | Mr. CP Prasanth Gopal |

### For Hearing

| A. With Interim Order |                                                                                                                                                 |                                                                                                                                                                                        |                          |                                                                                      |
|-----------------------|-------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|--------------------------------------------------------------------------------------|
| S.No                  | Case No.                                                                                                                                        | Name of the Parties                                                                                                                                                                    | Counsel for Appellants   | Counsel for Respondents                                                              |
| 20.                   | Comp App (AT) (CH)<br>No.56/2024<br>For Stay<br>IA No. 825/2024                                                                                 | Mekalai Rajkumar<br>Vs<br>Chain-Sys (India) Pvt<br>Ltd & 8 Ors.                                                                                                                        | Mr. CV Vijayakumar       | Mr. EK Kumaresan<br>R2 R9                                                            |
| 21.                   | Comp App (AT) (CH)<br>(Ins) No. 301/2024<br>For Direction<br>IA No. 796/2024<br>For Exemption<br>IA No. 797/2024<br>For Stay<br>IA No. 798/2024 | Bhalakh Realtors Pvt<br>Ltd & Anr.<br>Vs<br>N. Kumar, RP of<br>Sheltrex Developers Pvt<br>Ltd & Anr<br><br><b>WITH</b>                                                                 | Ms. Arva Merchant        | Mr. B Ramana Kumar<br>R1<br>Mr. Kaushik N Sharma<br>R2                               |
| 22.                   | Comp App (AT) (CH)<br>(Ins) No. 48/2025<br>For Stay<br>IA No. 180/2025                                                                          | Religare Finvest Ltd.<br>Vs<br>N. Kumar, RP of<br>Sheltrex Developers Pvt<br>Ltd & 2 Ors.                                                                                              | Mr. Ashwin Shanbhag      | Mr. B Ramana Kumar<br>R1<br>Mr. Varun Srinivasan<br>R2<br>Mr. Kaushik N Sharma<br>R3 |
| 23.                   | Comp App (AT) (CH)<br>(Ins) No. 13/2025<br>For Stay<br>IA No. 70/2025                                                                           | IDBI Bank Ltd.<br>Vs<br>Central Bank of India<br>& Anr                                                                                                                                 | Mr. Varun Srinivasan     | Mr. P Prashanth- R1                                                                  |
| 24.                   | Comp App (AT) (CH)<br>(Ins) No. 426/2025<br>For Stay<br>IA No. 1212/2025<br>For Additional Docs<br>IA No. 1213/2025                             | A Suresh Kumar<br>Suspended Director of<br>Meenakshi Cargo<br>Forwarders Pvt Ltd &<br>Anr.<br>Vs<br>CA Mahesh<br>Lakshmanadass<br>Liquidator, Meenakshi<br>Cargo Forwarders Pvt<br>Ltd | Mr. BSV Prakash<br>Kumar | CA Mahesh<br>Lakshmanadass,<br>Liquidator                                            |

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| 25. | Comp App (AT) (CH)<br>(Ins) No. 462/2025<br>For Stay<br>IA No. 1317/2025<br>For Direction<br>IA No. 593/2026<br>To Vacate Stay<br>IA No. 594/2026 | State Bank of India<br>Vs<br>IDBI Bank Ltd & 3 Ors                                                                                                         | Mr. K Chandrasekaran         | Mr. Varun Srinivasan<br>R1<br>Mr. B Dhanaraj R2<br>Mr. TKM Sai Krishnan<br>R3 |
| 26. | Comp App (AT) (CH)<br>No. 26/2026<br>For Additional Docs<br>IA No. 306/2026<br>For Exemption<br>IA No. 646/2026<br>For Stay<br>IA No. 648/2026    | Dr. P Krishnam Raju<br>Vs<br>Dr. SKE Apparao & 18<br>Ors                                                                                                   | Mr. Avinash Krishnan<br>Ravi | Ms. Preethi Sivaraman<br>For Caveator                                         |
| 27. | Comp App (AT) (CH)<br>(Ins) No. 354/2026<br>For Stay<br>IA No. 991/2026<br>For Exemption<br>IA No. 992/2026                                       | Lanco Kondapalli Pvt<br>Ltd<br>Vs<br>MCM Pacific Pte Ltd &<br>2 Ors.<br><b>WITH</b>                                                                        | Mr. Puneet Yadav             | Ms. Madhupreetha<br>Elango R2                                                 |
| 28. | Comp App (AT) (CH)<br>(Ins) No. 355/2026<br>For Exemption<br>IA No. 993/2026<br>For Stay<br>IA No. 994/2026                                       | Radha Assets LLP<br>Vs<br>MCM Pacific Pte Ltd &<br>Anr.                                                                                                    | Mr. Puneet Yadav             | Ms. Madhupreetha<br>Elango R2                                                 |
| 29. | Comp App (AT) (CH)<br>(Ins) No. 362/2026<br>For Stay<br>IA No. 1022/2026                                                                          | Verity Knowledge<br>Solutions Pvt Ltd, Rep<br>by its AVP-Finance,<br>Shaik Abdul Muqueem<br>Vs<br>Namrata Amol Randeri<br>RP of Kobo Biotech Ltd<br>& Anr. | Mr. K Mohit Kumar            |                                                                               |

#### B. Without Interim Order

|     |                                                                                                           |                                                                                                        |                                                          |                                                                                         |
|-----|-----------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------|----------------------------------------------------------|-----------------------------------------------------------------------------------------|
| 30. | Comp App (AT) (CH)<br>No. 06/2024<br>For Urgent Hearing<br>IA No. 121/2024<br>For Stay<br>IA No. 122/2024 | Rajeev Vidyadharan<br>alias Rajeev Anchal & 3<br>Ors<br>Vs<br>PJ Mathews & 27 Ors                      | Dr. KS Ravichandran,<br>PCS                              | Mr. Bijoy P Pulipra<br>R1-R8<br>Mr. Ajakumar R10-<br>R12<br>Mr. EK Kumaresan<br>R16 R17 |
| 31. | Comp App (AT) (CH)<br>(Ins) No. 286/2024<br>For Exemption<br>IA No. 751/2024                              | Bharat Heavy<br>Electricals<br>Ltd.<br>Vs<br>Alaknanda Hydro<br>Power Company Ltd                      | Mr. Sushil Kumar                                         | Mr. Anant Merathia                                                                      |
| 32. | Comp App (AT) (CH)<br>(Ins) No. 356/2024<br>For Stay<br>IA No. 530/2025                                   | State Bank of India &<br>3 Ors<br>Vs<br>Aneetha Subramaniam<br>RP of Karur KCP<br>Packkagins Ltd & Anr | Mr. R Imayavaramban<br>A1<br>Mr. T Ravichandran<br>A2-A4 | Mr. Avinash Krishnan<br>Ravi- R1<br>Mr. H Karthik Seshadri<br>R2                        |

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| 33. | Comp App (AT) (CH)<br>(Ins) No. 371/2024<br>For Additional docs<br>IA No. 1227/2024                                      | Bank of Baroda<br>Stressed Assets<br>Management Branch<br>Vs<br>Ramamoorthi<br>Srinivasan, RP of<br>Personal Guarantor C.<br>Shivakumar Reddy &<br>Anr.<br><b>WITH</b> | Mr. B Dhanaraj        | Mr. S Vivekananda R1                    |
| 34. | Comp App (AT) (CH)<br>(Ins) No. 372/2024<br>For Exemption<br>IA No. 1018/2024<br>For Additional docs<br>IA No. 1223/2024 | Bank of Baroda<br>Stressed Assets<br>Management Branch<br>Vs<br>C. Shivakumar Reddy<br>& Anr                                                                           | Mr. B Dhanaraj        | Mr. S Vivekananda R2                    |
| 35. | Comp App (AT) (CH)<br>(Ins) No. 160/2025                                                                                 | Bhagirathi Infrapower<br>Projects Pvt Ltd<br>Vs<br>Ramky Infrastructure<br>Ltd.                                                                                        | Ms. Honey Satpal      | Ms. Kopal Sharraf                       |
| 36. | Comp App (AT) (CH)<br>(Ins) No. 280/2025                                                                                 | Govindaraja Mudaliar<br>Sons Pvt Ltd<br>Vs<br>Invreco Pvt Ltd                                                                                                          | Mr. Vancheeswara Iyer | Mr. Syed Afridi                         |
| 37. | Comp App (AT) (CH)<br>(Ins) No. 305/2025<br>For Stay<br>IA No. 898/2025                                                  | PTC India Limited<br>Vs<br>Ravi Shankar<br>Devarakonda, RP of<br>Meenakshi Energy<br>Limited<br><b>WITH</b>                                                            | Mr. Prahalad Bhat     | Mr. Edward James                        |
| 38. | Comp App (AT) (CH)<br>(Ins) No. 307/2025                                                                                 | State Bank of India<br>SAMB-II<br>Vs<br>PTC India Limited                                                                                                              | Mr. Edward James      | Mr. Prahalad Bhat                       |
| 39. | Comp App (AT) (CH)<br>(Ins) No. 552/2025<br>For Exemption<br>IA No. 1555/2025<br>For Stay<br>IA No. 1556/2025            | Vijayalakshmi<br>Subburaj, Personal<br>Guarantor of Velohar<br>Infra Pvt Ltd<br>Vs<br>Aditya Birla Finance<br>Ltd & Anr                                                | Mr. Anil Relwani      | Ms. Shiksha Jain R1                     |
| 40. | Comp App (AT) (CH)<br>(Ins) No. 629/2025<br>For Exemption<br>IA No. 1743/2025<br>For Stay<br>IA No. 1745/2025            | SGK Agencies Pvt Ltd<br>Vs<br>Bremels Rubber<br>Industries Pvt Ltd &<br>Anr.                                                                                           | Mr. VV Sivakumar      | Mr. Abhishek Sriram<br>R2               |
| 41. | Comp App (AT) (CH)<br>(Ins) No. 281/2026                                                                                 | AKG Sekar -<br>Operational Creditor<br>Vs<br>S Kannan, Liquidator,<br>Arjun Chemicals Pvt<br>Ltd & 2 Ors                                                               | Ms. D Chamundeswari   | Mr. ML Ganesh R2<br>Mr. Santosh Ukku R3 |

**12.30 PM**

For Hearing

| S.No | Case No.                                                                                                                                                                                  | Name of the Parties                                                                                                                                                                                     | Counsel for Appellants | Counsel for Respondents |
|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|-------------------------|
| 42.  | Comp App (AT) (CH) (Ins) No. 266/2026<br>For Stay<br>IA No. 747/2026<br>For Urgent Listing<br>IA No. 749/2026<br>For Exemption<br>IA No. 750/2026<br>For Intervention<br>IA No. 1143/2026 | Axis Bank Ltd & Anr.<br>Vs<br>Renuka Devi<br>Rangasamy, RP of the<br>Consolidated Corporate<br>Debtors, Regen<br>Powertech Pvt Ltd &<br>Regen Infrastructure<br>and Services Pvt Ltd<br><br><b>WITH</b> | Mr. Pranava Charan     | Mr. TK Bhaskar          |
| 43.  | Comp App (AT) (CH) (Ins) No. 267/2026<br>For Exemption<br>IA No. 751/2026<br>For Stay<br>IA No. 752/2026<br>For Urgent Listing<br>IA No. 753/2026<br>For Intervention<br>IA No. 1144/2026 | Axis Bank Ltd & Anr.<br>Vs<br>Renuka Devi<br>Rangasamy, RP of the<br>Consolidated Corporate<br>Debtors, Regen<br>Powertech Pvt Ltd &<br>Regen Infrastructure<br>and Services Pvt Ltd                    | Mr. Pranava Charan     | Mr. TK Bhaskar          |

**02.00 PM**

For Hearing

| S.No | Case No.                                                        | Name of the Parties                                                                                       | Counsel for Appellants                                        | Counsel for Respondents                                           |
|------|-----------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------|---------------------------------------------------------------|-------------------------------------------------------------------|
| 44.  | Comp App (AT) (CH) No. 116/2022<br>For Stay<br>IA No. 1070/2022 | Ayesha Hadi Ali& 8 Ors<br>Vs<br>Rizwana Anjum& 2 Ors<br><b>WITH</b>                                       | Mr. Kiran Kumar<br>Kondaparthi<br>Mr. Vinay Babu Gade,<br>PCS | Mr. V Venkata Rami<br>Reddy- R1<br>Mr. Ramaswamy<br>Meyyappan- R2 |
| 45.  | Comp App (AT) (CH) No. 117/2022<br>For Stay<br>IA No. 1071/2022 | Habeeb Umer Hadi Ali<br>& 8 Ors.<br>Vs<br>Mohammed Abdul<br>Raheem Abdul Azeem<br>& 2 Ors.<br><b>WITH</b> | Mr. Kiran Kumar<br>Kondaparthi<br>Mr. Vinay Babu Gade,<br>PCS | Mr. V Venkata Rami<br>Reddy- R1<br>Mr. Ramaswamy<br>Meyyappan- R2 |
| 46.  | Comp App (AT) (CH) No. 118/2022<br>For Stay<br>IA No. 1072/2022 | Huda Baghdadi& 8 Ors<br>Vs<br>Fakhruddin<br>Mohammed & 7 Ors.<br><b>WITH</b>                              | Mr. Kiran Kumar<br>Kondaparthi<br>Mr. Vinay Babu Gade,<br>PCS | Mr. V Venkata Rami<br>Reddy- R1<br>Mr. Ramaswamy<br>Meyyappan- R2 |
| 47.  | Comp App (AT) (CH) No. 119/2022<br>For Stay<br>IA No. 1073/2022 | Abdul Rahman Hadi<br>Ali & 8 Ors.<br>Vs<br>Mohammed<br>Iftekaruddin & 2 Ors.<br><b>WITH</b>               | Mr. Kiran Kumar<br>Kondaparthi<br>Mr. Vinay Babu Gade,<br>PCS | Mr. V Venkata Rami<br>Reddy- R1<br>Mr. Ramaswamy<br>Meyyappan- R2 |

|     |                                                                                                                                    |                                                                                                  |                                                         |                                                                                                                                                          |
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| 48. | Comp App (AT) (CH) No. 120/2022<br>For Stay<br>IA No. 1074/2022                                                                    | Habeeb Umer Hadi Ali & 8 Ors.<br>Vs<br>Mohammed Ziauddin Nayyar & 2 Ors.<br><b>WITH</b>          | Mr. Kiran Kumar Kondaparthi<br>Mr. Vinay Babu Gade, PCS | Mr. V Venkata Rami Reddy- R1<br>Mr. Ramaswamy Meyyappan- R2                                                                                              |
| 49. | Comp App (AT) (CH) No. 121/2022<br>For Stay<br>IA No. 1075/2022                                                                    | Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors.<br>Vs<br>Waheeduddin Azmi & 2 Ors<br><b>WITH</b> | Mr. Kiran Kumar Kondaparthi<br>Mr. Vinay Babu Gade, PCS | Mr. V Venkata Rami Reddy- R1<br>Mr. Ramaswamy Meyyappan- R2                                                                                              |
| 50. | Comp App (AT) (CH) No. 122/2022<br>For Stay<br>IA No. 1076/2022                                                                    | Ayesha Hadi Ali & 8 Ors<br>Vs<br>Mohammed Abdul Azeem & 2 Ors.<br><b>WITH</b>                    | Mr. Kiran Kumar Kondaparthi<br>Mr. Vinay Babu Gade, PCS | Mr. V Venkata Rami Reddy- R1<br>Mr. Ramaswamy Meyyappan- R2                                                                                              |
| 51. | Comp App (AT) (CH) No. 123/2022<br>For Stay<br>IA No. 1077/2022                                                                    | Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors.<br>Vs<br>Mohammed Abdul Kareem & 2 Ors.          | Mr. Kiran Kumar Kondaparthi<br>Mr. Vinay Babu Gade, PCS | Mr. V Venkata Rami Reddy- R1<br>Mr. Ramaswamy Meyyappan- R2                                                                                              |
| 52. | Comp App (AT) (CH) No. 89/2023<br>For Stay<br>IA No. 1125/2023<br>To Vacate Stay<br>IA No. 1029/2026<br><br><b>(Interim Order)</b> | Abdul Rahman Hadi Ali & 4 Ors.<br>Vs<br>Mohammed Imtiyazuddin & 22 Ors                           | Mr. Kiran Kumar Kondaparthi<br>Mr. Vinay Babu Gade, PCS | Mr. TK Bhaskar-R1<br>Mr. Y Suryanarayana R2<br>Mr. V Venkata Rami Reddy- R5, R19-R23<br>Mr. Ch. Veeraneeyulu, PCS R9<br>Mr. Naresh Kumar Sangam- R14-R18 |

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
- After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),  
or through email on e-mail ID: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)